

Title: Regarding reservation of seats for women in the Parliament.

PROF. A.K. PREMAJAM : Respected Deputy-Speaker Sir, I thank you very much for this opportunity. I want to submit before this august House a very important matter. The Government have decided to observe this Year 2001 as the Year of Women Empowerment and on many occasions the hon. Prime Minister as well as other Ministers have proclaimed that they are committed to the welfare of women and children. They have also stated that they are committed to giving social justice to women and children. But this is only a lip service because in two days this Monsoon Session is coming to an end. The Bill to reserve 33 per cent of seats in the law making bodies, including this highest body, the Parliament, was introduced on 23rd December 1999, but it has not been taken for consideration and passing in this House so far.

This year is also coming to an end as already eight months have elapsed and only four months are remaining and we are observing this year as Year of Empowerment to Women. So, I would like to know from the Government the categorical stand that it is taking on this important matter....(Interruptions)

MR. DEPUTY-SPEAKER: Please take your seat now, you have already placed the matter before the House.

PROF. A.K. PREMAJAM : Sir, as far as the number is concerned, the Government has declared that they have majority and with the strength of Members from Congress and Left Parties there will be absolute majority to pass this Bill. So, I would request this Government to take up the issue at least in the Winter Session and see that this Bill is passed and justice is given to women, who form more than 50 per cent of total population of our country.

Thank you Sir.

श्री सईदुज्जमा : उपाध्यक्ष महोदय, मुझे यू.टी.आई. का मामला उठाने की इजाजत दी जाए।^{â€}(ब्यवधान)

उपाध्यक्ष महोदय: जो मैटर जे.पी.सी. को रैफर कर दिए जाते हैं, उन्हें आप यहां उठ नहीं सकते हैं। दूसरा कोई मामला होता तो मैं आपके एलाऊ करता।

^{â€}(ब्यवधान)

MR. DEPUTY-SPEAKER: I cannot allow you.

श्री सईदुज्जमा : यह बहुत महत्वपूर्ण मामला है। ^{â€}(ब्यवधान) में थोड़े समय में अपनी बात कह दूंगा। ^{â€}(ब्यवधान)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions) *

श्री राजेश रंजन उर्फ पप्पू यादव (पूर्णिमा) : उपाध्यक्ष महोदय, मुझे अपनी बात कहने का मौका दिया जाए।

उपाध्यक्ष महोदय: आपको चांस मिलेगा।

SHRI E. AHAMED (MANJERI): Sir, I have given notice on two issues...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Jos, I have allowed him.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Vijayan, I have called Shri Ahamed, you will speak after him. Two persons simultaneously cannot go on record.